

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
COURT-I**

**Item 16**

**IA No. 517/23**

**And**

**CP (IB) No. 109/Chd/Hry/2019  
Under Section 9 & 60(5), IBC 2016**

**In the matter of:-**

Agarwal Foundaries Pvt. Ltd.

...Petitioner-Operational Creditor

Vs.

POSCO E & C India Pvt. Ltd.

...Respondent-Corporate Debtor

Due to paucity of time, the matter could not be taken up today, hence  
the matter adjourned to 08.12.2023.

Sd/-  
Court Officer

November 09, 2023

*PKA*